GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1605

TO BE ANSWERED ON THE 29TH JULY, 2025/ SARVANA 7, 1947 (SAKA)

DENIED ENTRY TO PERSONAL ASSISTANT

1605. SHRI RAJABHAU PARAG PRAKASH WAJE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that Personal Assistants of Members of Parliament, despite being rigorous verification, are frequently denied entry into various Ministries and Central Government offices to discharge their legitimate parliamentary duties;
- (b) whether Government recognizes that such repeated denial of access to MPs' authorized staff severely hampers elected representatives' ability to pursue constituency work, follow up letters, coordinate with officials and effectively discharge their democratic responsibilities;
- (c) whether the Ministry proposes to design and issue dedicated Special Identity Card recognised by all Ministries and security agencies, which authorises hassle-free entry of MPs' Personal Assistants for official work, subject to standard security checks; and
- (d) the time by which the Ministry of Home Affairs will issue clear instructions to all concerned security agencies to strictly comply with this protocol and accountability measures proposed to prevent arbitrary denial of entry in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

(a) to (d): The Members of Parliament enjoy the facility of unrestricted entry into Government buildings under the security cover of the Secretariat Security Organization of the Ministry of Home Affairs on the basis of their

identity cards. PAs to the Members of Parliament are issued visitors' passes by the Reception Officer to facilitate their entry into such Government buildings. No proposal for issuing a separate set of passes to the PAs to the Members of Parliament or accepting their existing passes for unrestricted entry into such Government buildings is under consideration.
